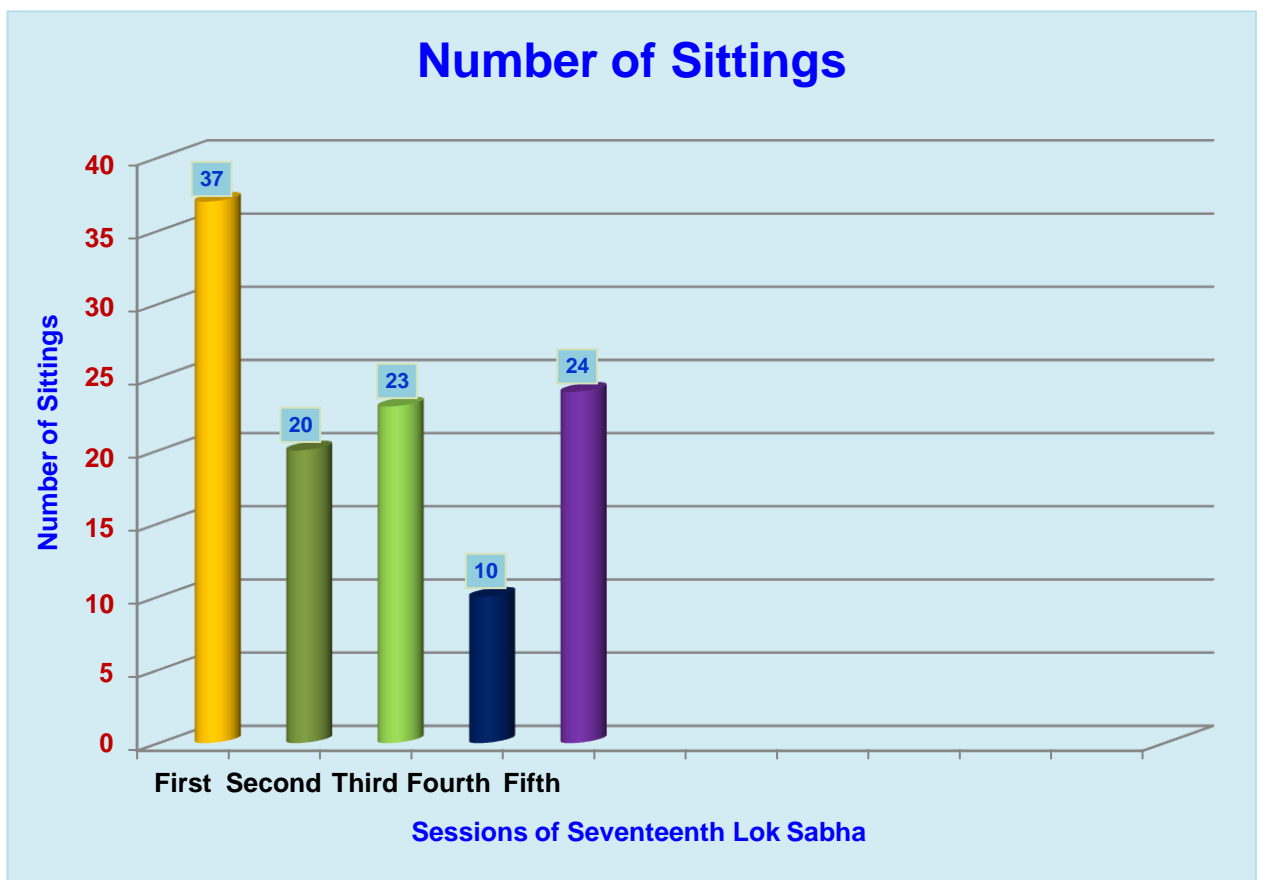




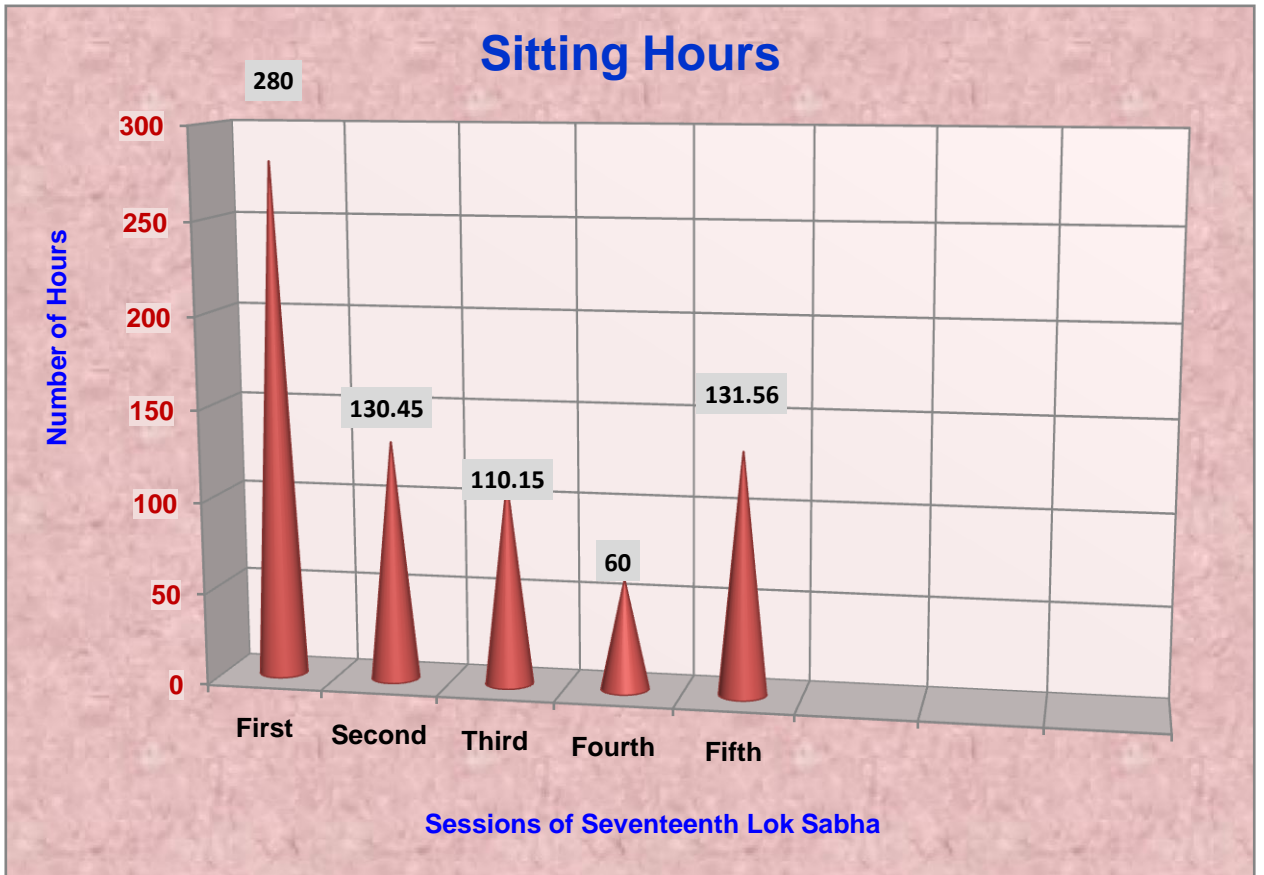
LOK SABHA SECRETARIAT
Press and Public Relations Wing
Fifth Session of Seventeenth Lok Sabha: An Overview *

1. Period of the Session (Fifth Session) **29 January 2021 – 25 March 2021**
2. Adjourned sine die on: **25 March 2021**
3. Number of Sittings held (Fifth Session) **24 sittings**



4. Total Number of Sitting Hours
(Fifth Session)

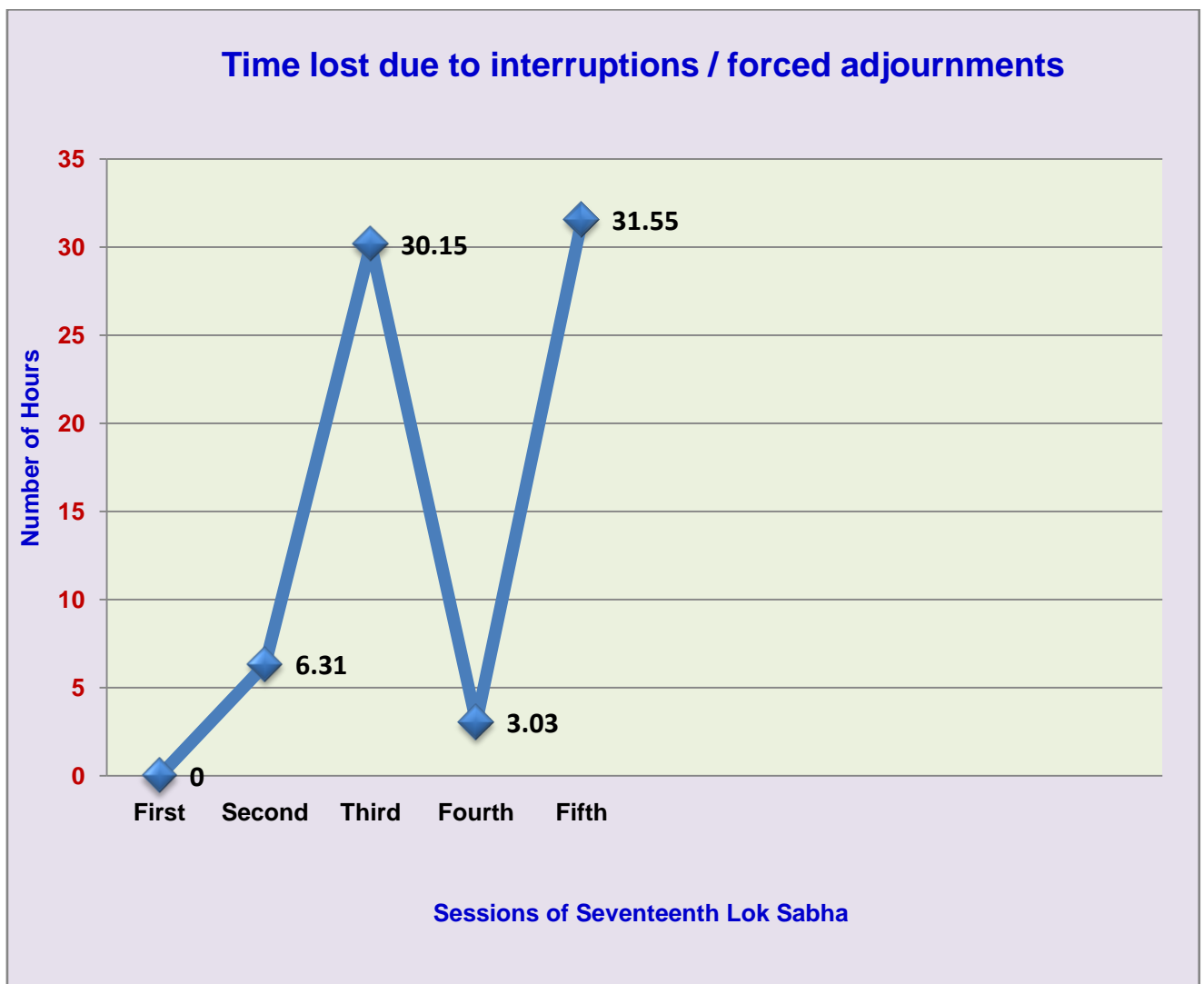
131 hours 56 minutes



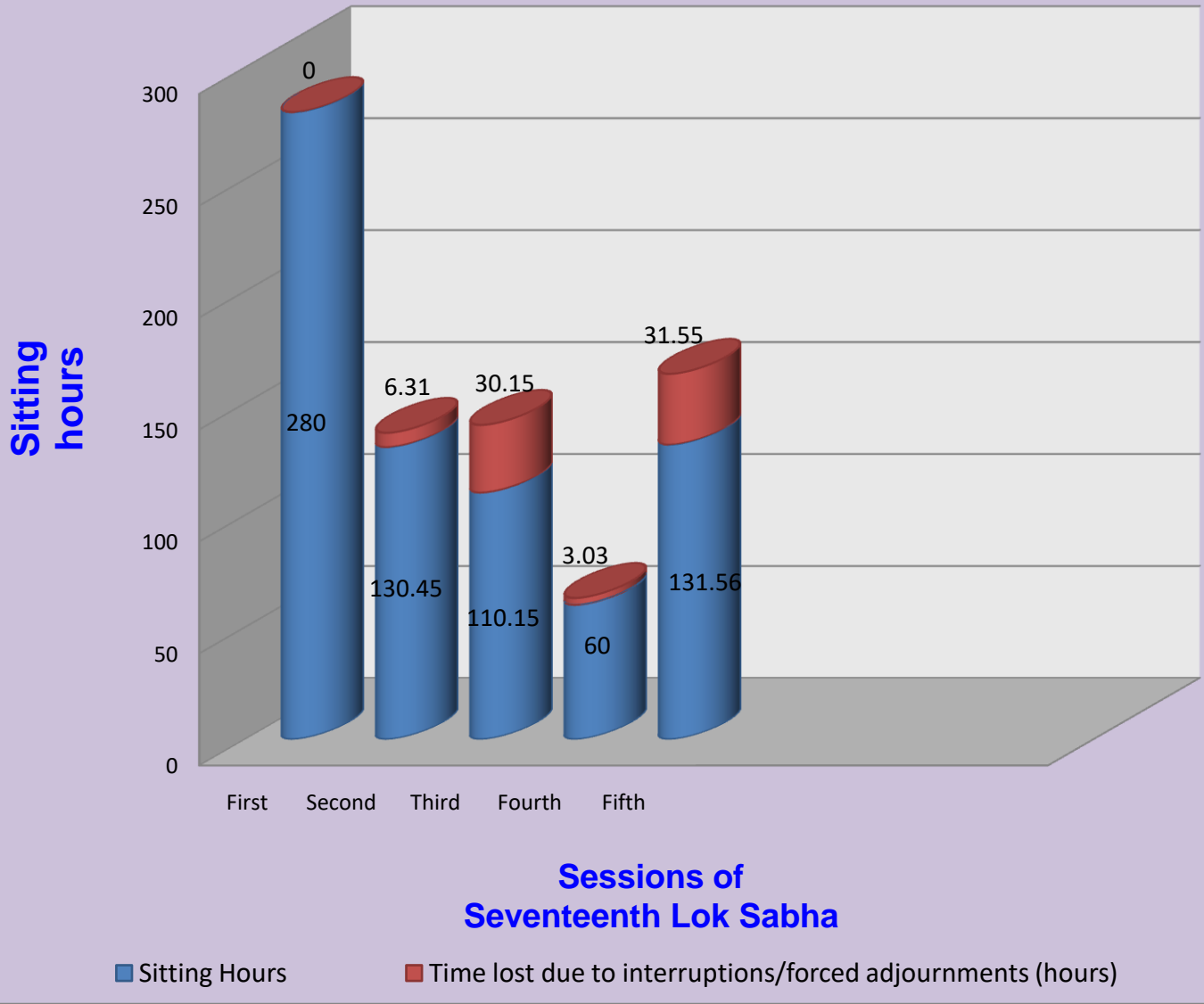
5. Time lost due to interruptions/forced adjournments
(Fifth Session)

31 hours and 55 minutes

Sessions of Seventeenth Lok Sabha	Time lost due to interruptions / forced adjournments
First	Nil
Second	6 hours and 31 minutes
Third	30 hours and 15 minutes
Fourth	3 hours and 03 minutes
Fifth	31 hours and 55 minutes

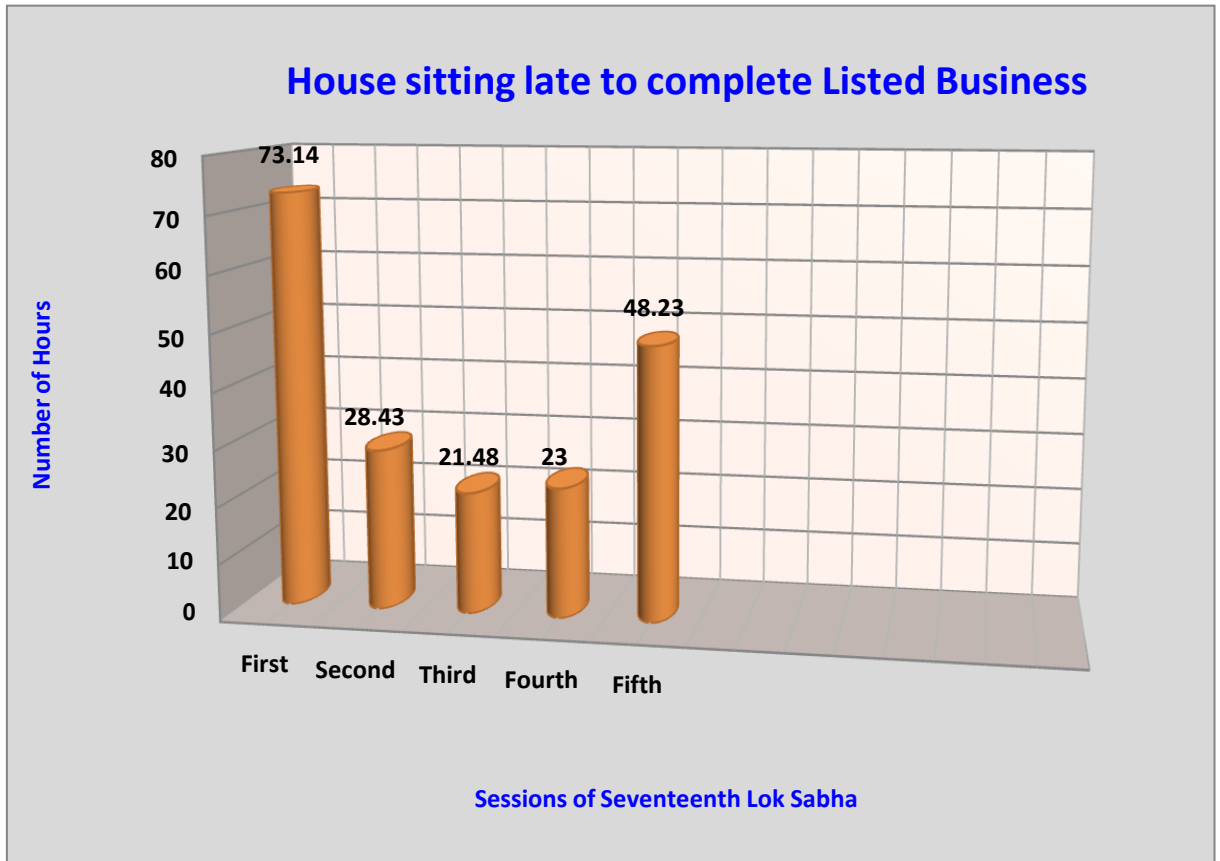


Sitting Hours and Time lost due to interruptions/forced adjournments



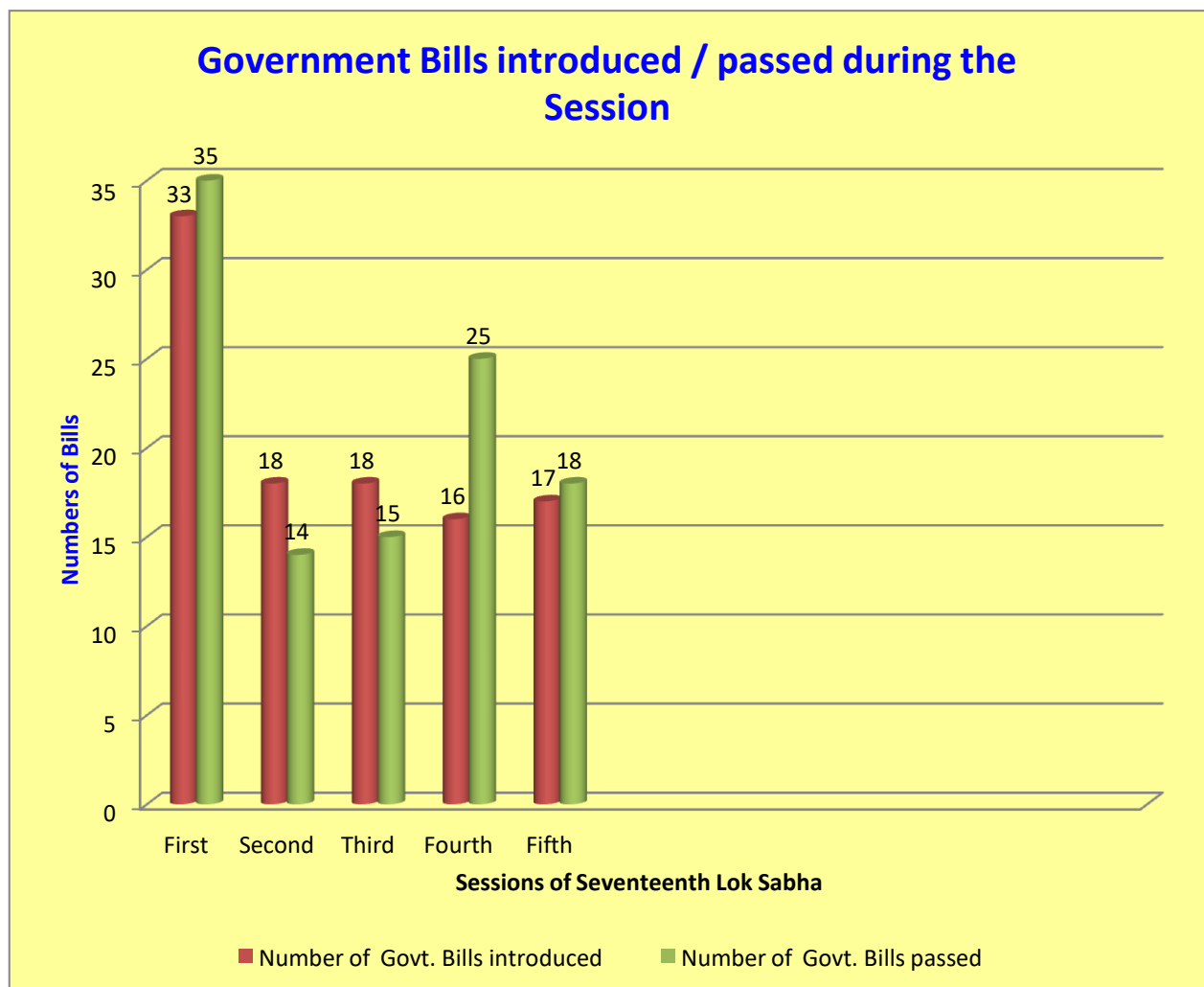
6. House sitting late to complete Listed Business (Fifth Session)

48 hours 23 minutes



7. Legislative Business -- Government Bills

Sessions of Seventeenth Lok Sabha	Number of Government Bills introduced	Number of Government Bills passed
First	33	35
Second	18	14
Third	18	15
Fourth	16	25
Fifth	17	18



List of Government Bills introduced during the Fifth Session

Sl. No.	Title of the Bill	Date of Introduction
1.	The Finance Bill 2021	01 February 2021
2.	The Arbitration And Conciliation (Amendment) Bill, 2021	04 February 2021
3.	The Tribunals Reforms (Rationalisation And Conditions of Service) Bill, 2021	13 February 2021
4.	The Constitution (Scheduled Castes) Order (Amendment) Bill, 2021	13 February 2021
5.	The Government of National Capital Territory of Delhi (Amendment) Bill, 2021	15 March 2021
6.	The National Institute of Pharmaceutical Education And Research (Amendment) Bill, 2021	15 March 2021
7.	The Mines And Minerals (Development And Regulation) Amendment Bill, 2021	15 March 2021
8.	The Juvenile Justice (Care And Protection of Children) Amendment Bill, 2021	15 March 2021
9.	The Marine Aids to Navigation Bill, 2021	15 March 2021
10.	The Appropriation (No.2) Bill, 2021	17 March 2021
11.	The Appropriation Bill, 2021	18 March 2021
12.	The Jammu And Kashmir Appropriation Bill, 2021	18 March 2021
13.	The Jammu And Kashmir Appropriation (No. 2) Bill, 2021	18 March 2021
14.	The Puducherry Appropriation Bill, 2021	18 March 2021
15.	The Puducherry Appropriation (Vote on Account) Bill, 2021	18 March 2021
16.	The National Bank For Financing Infrastructure And Development Bill, 2021	23 March 2021
17.	The Airports Economic Regulatory Authority of India (Amendment) Bill, 2021	24 March 2021

List of Government Bills passed during the Fifth Session

Sl. No.	Title of the Bill	Date of Passing
1.	The Arbitration And Conciliation (Amendment) Bill, 2021	12 February 2021
2.	The Jammu And Kashmir Reorganisation (Amendment) Bill, 2021, as passed by Rajya Sabha	13 February 2021
3.	The National Capital Territory of Delhi Laws (Special Provisions) Second (Amendment) Bill, 2021, <i>as passed by Rajya Sabha</i>	10 March 2021
4.	The Appropriation (No.2) Bill, 2021	17 March 2021
5.	The Appropriation Bill, 2021	18 March 2021
6.	The Jammu And Kashmir Appropriation Bill, 2021	18 March 2021
7.	The Jammu And Kashmir Appropriation (No. 2) Bill, 2021	18 March 2021
8.	The Puducherry Appropriation Bill, 2021	18 March 2021
9.	The Puducherry Appropriation (Vote on Account) Bill, 2021	18 March 2021
10.	The Mines And Minerals (Development And Regulation) Amendment Bill, 2021	19 March 2021
11.	The Constitution (Scheduled Castes) Order (Amendment) Bill, 2021	19 March 2021
12.	The Insurance (Amendment) Bill, 2021	22 March 2021
13.	The Government of National Capital Territory of Delhi (Amendment) Bill, 2021	22 March 2021
14.	The Marine Aids to Navigation Bill, 2021	22 March 2021
15.	The Finance Bill 2021	23 March 2021
16.	The National Bank for Financing Infrastructure And Development Bill, 2021	22 March 2021
17.	The National Commission for Allied and Healthcare Professions Bill, 2021, <i>as passed by Rajya Sabha</i>	24 March 2021
18.	The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2021	24 March 2021

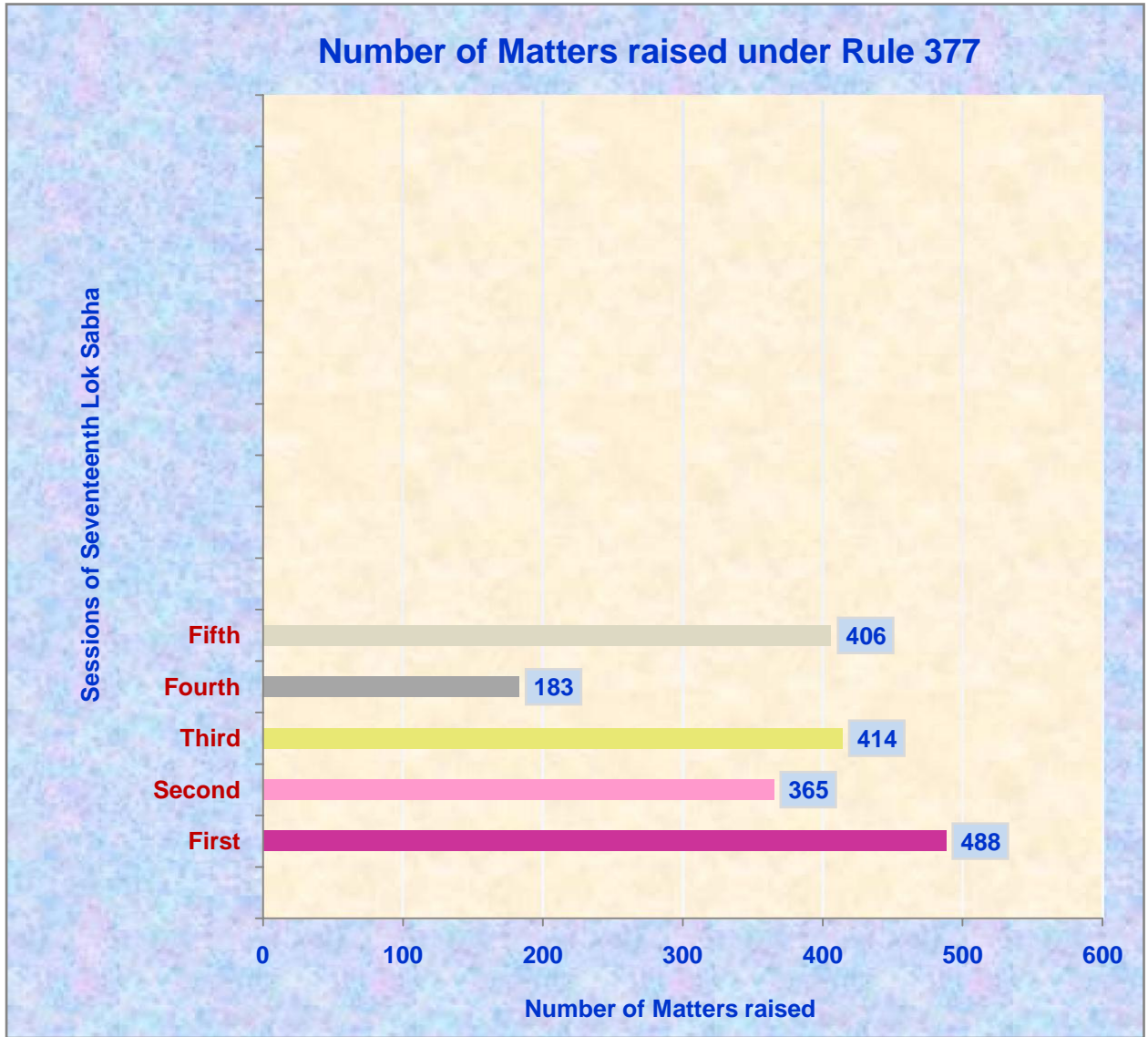
8. Legislative Business -- Private Members' Bills (Fifth Session)

(i)	Introduced	NIL
(ii)	Passed	NIL

(*One part-discussed Bill at the end of Second Session of Seventeenth Lok Sabha)

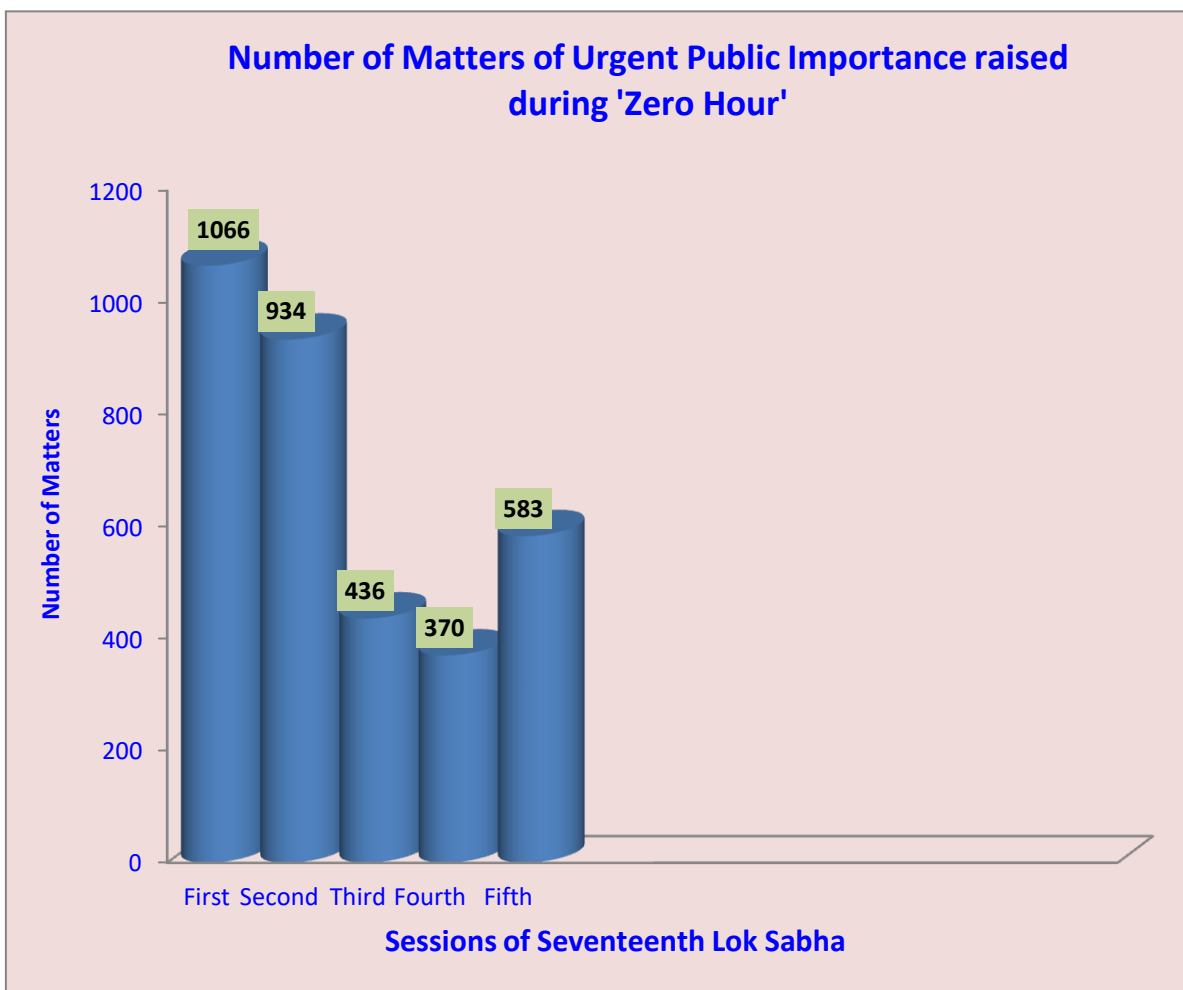
9. Number of matters raised under Rule 377 (Fifth Session) 406

{Rule 377 stipulates that a member who wishes to bring to the notice of the House a matter which is not a point of order, shall give notice in writing to the Secretary-General specifying clearly and precisely the text of the matter to be raised. The member may be permitted to raise it only after the Speaker has given the consent and at such time and date as the Speaker may fix.}



10. Number of matters of Urgent Public Importance Raised during “Zero Hour” (Fifth Session)

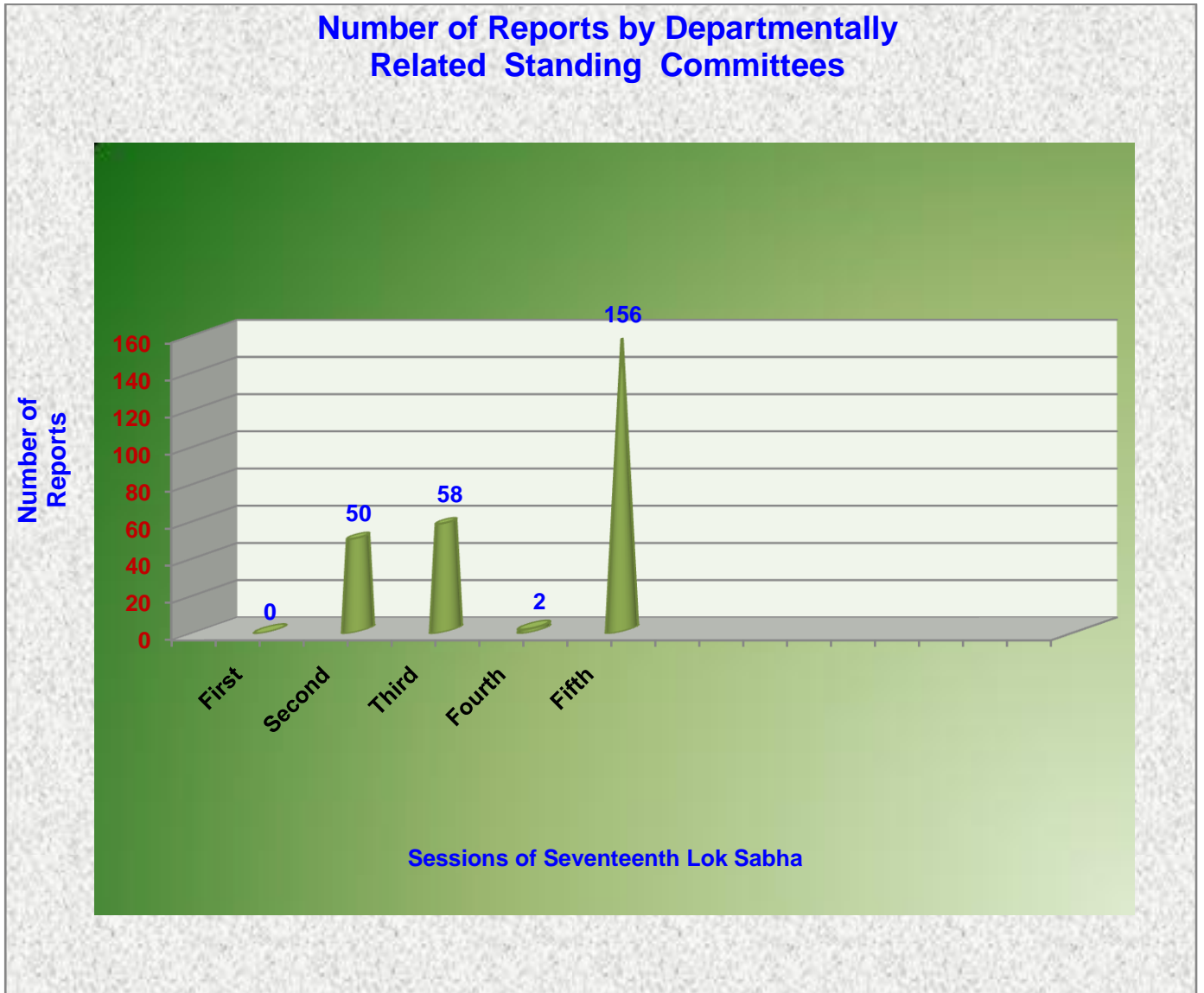
583



- 11.**
Number of Discussions held under Rule 193
01
- 12.**
Statements by Ministers
51

13. Number of Reports by Parliamentary Committees DRSCs
Reports presented during 17th Lok Sabha (Fifth Session)

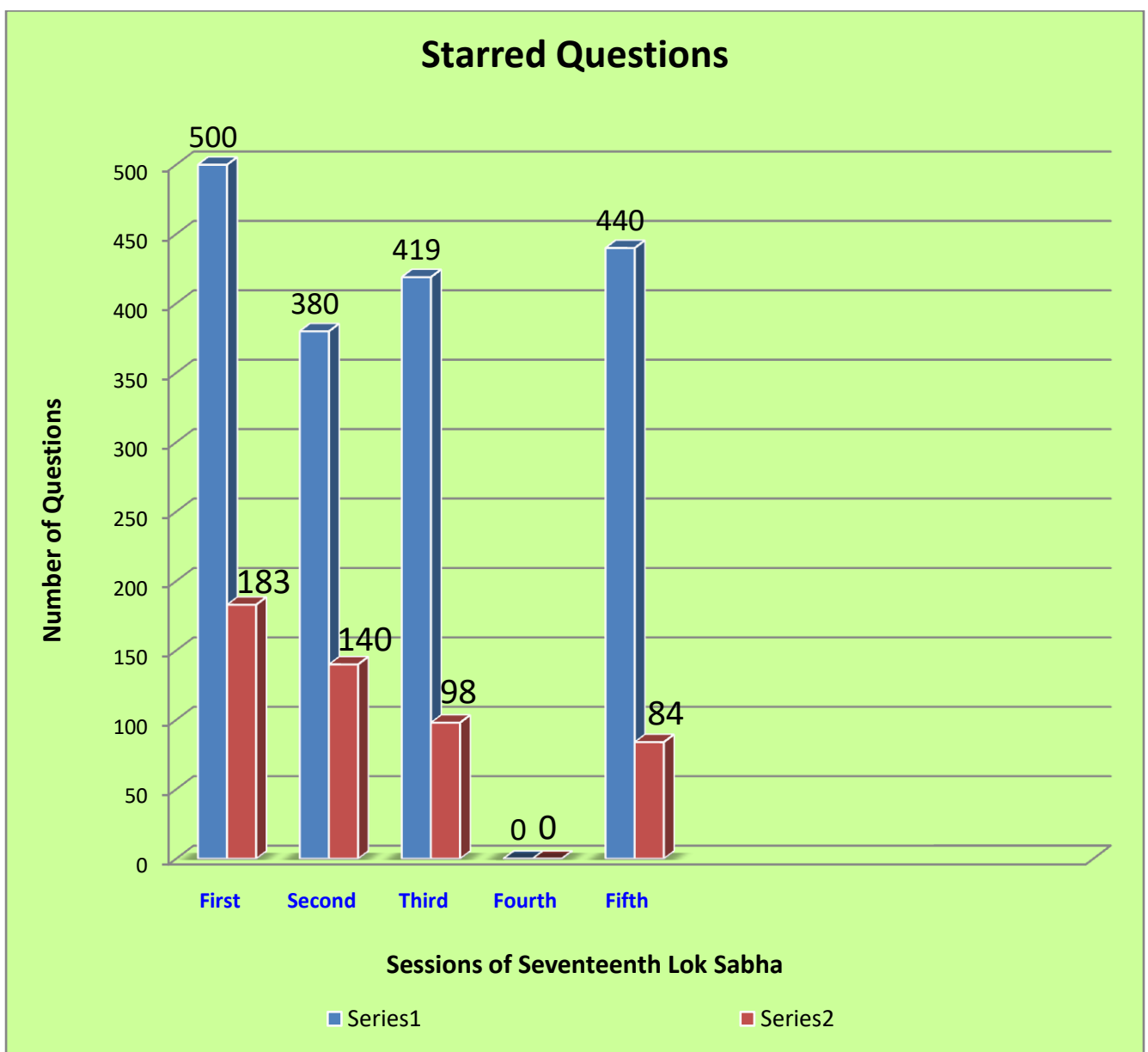
156



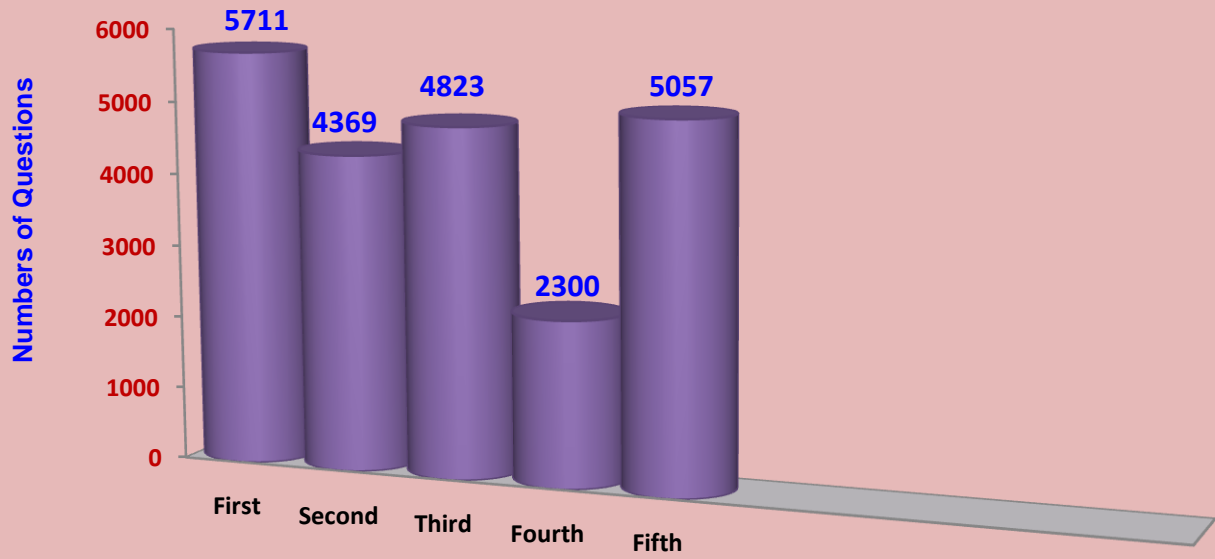
14. Total number of Questions admitted (Fifth Session)

Sl. No.	Type of Questions	Number of Questions
1.	Starred Questions admitted	440
2.	Starred Questions answered orally	84*
3.	Unstarred Questions admitted	5057

(* Starred List of Questions was dispensed with during the Fifth Session)



Unstarred Questions admitted



Sessions of Seventeenth Lok Sabha